Annexure 4

Name of Corporate Debtor:	**M/s. Krrish Realtech Pvt. Ltd.**
Date of Commencement of CIRP:	**10-Aug-26**
List of Creditors as on:	**15-Oct-26**

List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Principal Amount claimed	Interest	Total amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Krone Finstock Private Limited	21-Aug-26	50,000,000	13,458,904.11	63,458,904.11	63,458,904.11	Unsecured	NA	NA	No	0.80%	-	-	-	-	
2	Brahma City Private Limited	23-Aug-26	2,868,461,741	3,280,916,184	6,149,377,925.21	6,149,377,925	Unsecured	NA	6,149,377,925.21	No	77.71%	-	-	-	-	
3	M.K. Jain, Neeru Jain, Rishabh Jain, M.K. Jain (HUF)*	04-Sep-26	143,760,935	72,356,904	216,117,839.23	-	Unsecured	NA	NA	No	-	-	-	-	216,117,839.23	The amount of claim is under verification for want of documents/information from CD/FC.
4	Angel Infrastructure Private Limited	23-Sep-26	12,977,318	1,706,606	14,683,924.00	-	Unsecured	NA	NA	Yes		-	-	-	14,683,924.00	
Total			**3,075,199,994.17**	**3,368,438,598.38**	**6,443,638,592.55**	**6,212,836,829.32**		**-**	**6,149,377,925.21**		**78.52%**	**-**	**-**	**-**	**230,801,763.23**	

*Claim of M.K. Jain and others includes interest, arbitration costs and other costs